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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ ITA 433/2024

PR. COMMISSIONER OF INCOME TAX -7

.....Appellant

Through: Mr Puneet Rai, SSC, Mr Ashvini
Kumar, and Mr Rishabh Nangia,
JSCs.

versus

VR DAKSHIN PRIVATE LIMITED (FORMERLY
KNOWN AS M/S SUGAM VANIJYA HOLDINGS PVT. LTD.)

.....Respondent

Through: Counsel. (appearance slip not given)

CORAM:

HON'BLE MR. JUSTICE VIBHU BAKHRU

HON'BLE MS. JUSTICE SWARANA KANTA SHARMA

ORDER

21.11.2024

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1. This matter could not be taken up due to paucity of time.
2. List on 19.12.2024.

BY ORDER

(COURT MASTER)

NOVEMBER 21, 2024

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Click here to check corrigendum, if any